

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 3816
TO BE ANSWERED ON 19.3.2018
SCHEDULED AREA VILLAGERS

3816. SHRI NAGESH GODAM:

Will the Minister of TRIBAL AFFAIRS be pleased to State:

- (a) whether there is any proposal with the Government to declare more areas of tribal habitations into the scheduled area villages and if so, the details thereof;
- (b) the States which have been requested for notifying Scheduled area villages in their States; and
- (c) the response of the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI SUDARSHAN BHAGAT)

(a) to (c): The Ministry of Tribal Affairs has received proposals for declaration/extension of Scheduled Areas from the States of Rajasthan and Himachal Pradesh. The Government of Rajasthan has sent a proposal for extension of Scheduled Areas in Rajasthan on the basis of Census of 2011 and due to reorganization/creation of new districts in the State. The proposal of Government of Rajasthan is being processed. The Government of Himachal Pradesh had also sent a proposal for notifying entire Trans-Giri area of Sirmour district, Dodra Kwar Sub-Division of Shimla district, 15/20 areas of Shimla and Kullu districts as Scheduled Areas in Himachal Pradesh. In this connection detailed information to process the case further has been sought from the Government of Himachal Pradesh.
